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Title: Introduction of the Uttarakhand Appropriation (Vote on Account) Bill, 2016.

HON. SPEAKER: Now we will take up Item No. 17- The Uttarakhand Appropriation (Vote on Account) Bill 2016. The Minister of Finance Shri Arun Jaitley.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Uttarakhand for the services of a part of the financial year 2016-17.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Uttarakhand for the services of a part of the financial year 2016-17."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill.

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